

**Mr. Deputy-Speaker :** What is the hon. Member's question? Even to start with, there must be an indication of a question and not of a speech.

**Dr. Rama Rao :** May I know, when these awards are not implemented, how soon Government take action to compel the employers to implement the awards?

**Mr. Deputy-Speaker :** The appeal has to be disposed of. Then time has to be given for the implementation or non-implementation. It is only in the third stage that the question arises what Government will do if the awards are not implemented. I am not going to allow that question.

### Road Transport Development

\*2429. **Shri B. N. Misra :** Will the Minister of Transport be pleased to state :

(a) whether it is a fact that a deputation headed by the Chairman of the Indian Roads and Transport Development Association, recently waited on him to discuss the possibilities of effecting further improvements in the Road Transport in India;

(b) if so, the points discussed; and

(c) the decisions, if any, arrived at?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) :** (a) Yes, Sir.

(b) and (c). Several points relating to the development of road transport in the country were discussed. The deputationists were informed that the points raised by them would be carefully considered by Government.

**Shri B. N. Misra :** My question was: "if so, the points discussed;"

The hon. Parliamentary Secretary has stated in reply to that that several points were discussed. May I know the details of those points? That is what I wanted to know.

**Shri Shahnawaz Khan :** They covered a wide range of subjects.

**Mr. Deputy-Speaker :** Then, why did the hon. Parliamentary Secretary not place it on the Table of the House? I would suggest to hon. Ministers that whenever any question or any part of a question involves a tabular statement as answer, then that may be given to the Notice Officer earlier. Part (b) of the question is:

"if so, the points discussed;"

If the answer to that is a long statement of if a number of points are there, then the hon. Parliamentary Secretary must have already placed it on the Table of the House or given it to the Notice office.

**Shri Shahnawaz Khan :** I can do so, if so you desire.

**Mr. Deputy-Speaker :** I am not going to allow reading of all that now.

**Shri B. N. Misra :** I am thankful to you for your elucidation that if my question was particular and it involved a very long answer, it should have been laid on the Table.

**Mr. Deputy-Speaker :** In future that will be done.

**Shri B. N. Misra :** May I know whether those points that I had asked for in my question will be circulated to Members now?

**Mr. Deputy-Speaker :** Circulated to hon. Members? The hon. Member will have it, if he wants, from the hon. Minister.

**Shri B. N. Misra :** I want to know those points. I have put the question. So, shall I have those points?

**Mr. Deputy-Speaker :** But the hon. Member has given the suggestion that they should be circulated to all hon. Members. If the hon. Member wants, he will get a copy.

**The Minister of Railways and Transport (Shri L. B. Shastri) :** I can tell him the main heads. They are as follows: (i) increase in transport capacity; (ii) reduction of prices of motor vehicles; (iii) reduction of taxes on motor vehicles; and (iv) removal of restrictions on the operation of motor vehicles.

**Shri M. L. Dwivedi :** May I know what decision has been taken in connection with the reduction of taxes?

**Shri L. B. Shastri :** That matter is still under consideration.

### Local Delivery Post Cards

\*2430. **Shri Telkikar :** Will the Minister of Communications be pleased to state:

(a) whether the Local Delivery Post Cards are available for sale in all the post-offices in India;

(b) if not, the reasons therefor; and

(c) the annual income from the sale of these post cards?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) Yes where there is a demand for them.

(b) Does not arise.